

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

C.P. No. 101(ND)16

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
07.11.2017**

NAME OF THE COMPANY: Sonai Kumar Punn V/s. M/s. Planit Travglbal
Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241/242

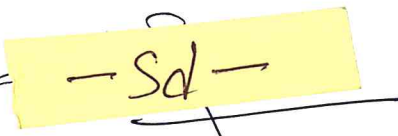
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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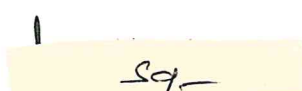
For the Petitioner (s): None

For the Respondent (s): None

ORDER

Renotify this case to 10th November, 2017.


**(S. K. Mohapatra)
Member (T)**


**(Ina Malhotra)
Member (J)**